

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 324 of 2013 &
I.A. No.423 of 2013

Dated : 23rd July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shree Renuka Sugars Ltd. Appellant(s)

Versus

Hubli Electricity Supply Co. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Kush Chaturvedi
Mr. Shubhranshu Padhi

Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant has finished his arguments.

Post the matter for the reply submissions on **06.08.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson